

(b) and (c). The allocation of funds, scheme-wise and State-wise has not been finalised as yet.

Approvals for setting up of Industries in U.P.

3169. DR. A. U. AZAMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether not many industries under Central Government are coming up or settled for the State of Uttar Pradesh for one reason or the other;

(b) the total number of industrial approvals given during the last three months on various applications both under private and State Sector in U.P., their location in each case, details of promoters, produce to be made, capital outlays envisaged etc.; and

(c) what efforts are being made to dispose of the industrial applications so far received by Government and its total number along with other details?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Under the provisions of the Industries (Development and Regulation) Act, 1951, 111 Letters of Intent and 83 Industrial Licences were granted by the Central Government during the years 1978-1980 (upto October 1980) for industrial units in U.P. Since it generally takes 3 to 4 years for a project to fructify, these approvals would be at various stages of implementation.

(b) During August-October, 1980, 19 Letters of Intent and 10 Industrial Licences were issued for setting up of units in U.P. Out of the 19 Letters of Intent, 1 Letter of Intent was issued for setting up of a unit in the Central Sector and the rest in the private sector. Out of 10 Industrial Licences issued, 2 projects were to be taken up in the State Sector and 1 in the Central Sector and the rest were to be taken up in the Private Sector. The

details of all the Letters of Intent and Industrial Licences including the name of the unit, location, item of manufacture, capacity etc., are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and Supplement to the 'Monthly News Letter' published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

Information regarding investment is not centrally maintained in the Secretariat for Industrial Approvals of the Department of Industrial Development.

(c) 125 Industrial Licence applications were received during January-October, 1980 for setting up of units in Uttar Pradesh. It is the endeavour of the Government to dispose of all applications within the specified time limits. Details of applications, pending before Government for consideration, are not published until after Government has taken a view thereon.

"कब तक बन्द होंगे ये बलात्कार" शीर्षक समाचार

3170. श्री राम सिंह शाक्य: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 1 नवम्बर, 1980 के "असली भारत" में "कब तक बन्द होंगे ये बलात्कार" शीर्षक से छपे लेख की ओर दिलाया गया है;

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है; और

(ग) संबंधित अधिकारियों के विरुद्ध क्या कार्यवाही की गई है और करने का विचार है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र नकमाणा): (क) जी हां, श्रीमान् ।

(ख) और (ग). लेख में एक उडिया पत्रकार श्री एन के महापात्र की पत्नी श्रीमती छवि रानी महापात्र से बलात्कार और उसकी

हस्ता का उत्प्रेषण है। उड़ीसा सरकार ने गलती करने वाले अधिकारियों को मूवस्तल कर दिया है। जांच हो रही है।

Issues of Photo Passes to representatives of Industrial Houses

3171. SHRI R. L. BHATIA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4449 on the 16th July, 1980 regarding admission of liaison officers of Industrial Houses to Ministries/Departments and state:

(a) the names of the Industrial Houses whose representatives have been issued photo passes for visits to the various Ministries and the period of their passes;

(b) the reasons for not restricting the visits by the representatives and Liaison officers of the Industrial Houses to the officers of the rank of Under Secretary and above;

(c) whether even Wednesdays having been declared as meetingless days, these liaison officers are still getting permission to enter the Ministries particularly in the Udyog Bhawan, Shastri Bhawan and North Block and there is no check on their movements;

(d) whether some of them get one pass and then use it for coming the whole day without any check; and

(e) the steps which Government propose to take to stop such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1547/80].

(b) Visitors including those representing Industrial Houses, who are issued a daily pass, are allowed to see only officers of the rank of Under

Secretary and above, except where it is considered necessary to permit visitors to officers of a rank lower than Under Secretary as a functional requirement.

In the case of non-officials, who have been issued photo passes valid for a period of one year, it is for the concerned Administrative Ministry, on whose recommendations the passes are issued, to ensure that there is no misuse of such passes.

(c) While Wednesdays have been declared as meetingless days, visitors have not been debarred from seeing officers on these days.

(d) and (e). There are instructions that the officer visited by a non-official should invariably collect the daily visitor's pass from the visitor and return it to the Reception Officer so as to prevent it from being misused.

Instances of misuse of the daily pass, when brought to the notice of the security organisation, are dealt with suitably.

Finalisation of Sixth Five Year Plan

3172. SHRI AMARSINH RATHAWA: Will the Minister of PLANNING be pleased to state:

(a) when the Sixth Five-Year plan will be finalised;

(b) whether Government are aware that delay in finalising the document is hampering the progress of planning; and

(c) if so, the measures being taken or proposed to be taken to ensure that the development process does not get obstructed in the absence of a comprehensive plan pace?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a). The draft of the Sixth Five Year Plan is expected